

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-504/ND/2020

IN THE MATTER OF:

M/s. Navyug Iron Traders

...PETITIONER

Vs.

M/s. Air Movement & Control System Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 03.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Yash Tandon, Mr. Anshul
Gupta, Mr. J. Singh, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor. Post the matter to 16.03.2020.

—sd—

**(V.K. Subburaj)
Member (T)**

—sd—

**(P.S.N. Prasad)
Member (J)**